

ITEM NO.36

COURT NO.2

SECTION PIL-W

**S U P R E M E C O U R T O F I N D I A**  
**RECORD OF PROCEEDINGS**

Writ Petition(s)(Criminal) No(s). 31/2007

B.G. VERGHESE

Petitioner(s)

VERSUS

UNION OF INDIA MINISTRY OF HOME AFFAIRS &amp; ANR.

Respondent(s)

([FOR DIRECTIONS][TO BE TAKEN UP IMMEDIATELY AFTER FRESH MATTERS] )

WITH

W.P.(Crl.) No. 83/2007 (PIL-W)

IA NO. 32688/2019-IMPLEADMENT

Date : 10-04-2023 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Petitioner(s) Mr. Prashant Bhushan, AOR  
Mrs. Suroor Mander, Adv.

Ms. Nitya Ramachandran, Sr. Adv.  
M/S. K J John And Co, AOR

For Respondent(s) Mr. Tushar Mehta, Ld.Solicitor General  
Mr. Udai Khanna, Adv.  
Mr. Rajat Nair, Adv.  
Mrs. Swati Ghildiyal, Adv.  
Mr. Anirudh Bhat, Adv.  
Mr. Madhav Sinhal, Adv.  
Mr. Arvind Kumar Sharma, AOR

Mr. Tushar Mehta, Solicitor General  
Mr. Rajat Nair, Adv.  
Ms. Swati Ghildiyal, AOR  
Ms. Devyani Bhatt, Adv.

Ms. Hemantika Wahi, AOR

Mr. Mukul Rohatgi, Sr. Adv.  
Mr. Shiv Mangal Sharma, Adv.  
Mr. Mishra Saurabh, AOR

Ms. Srishti Mishra, Adv.  
Ms. Ruchi Kohli, AOR

Ms. Diksha Rai, AOR  
Ms. Atiga Singh, Adv.

Mr. Mukul Rohatgi, Sr. Adv.  
Mr. Shiv Mangal Sharma, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Learned counsel for the State submits that the material encounterwise has been segregated and the paper books prepared but reservation has been expressed on sharing the same with the petitioners. This reservation is joined in by Mr. Mukul Rohatgi appearing for the three officers.

Thus

we have to address this issue.

List on the regular Board on 12.07.2023.

[CHARANJEET KAUR]  
ASTT. REGISTRAR-cum-PS

[POONAM VAID]  
COURT MASTER (NSH)